

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 460 OF 2008

Monday, this the 1st day of June, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

K.M.Rahim
Station Master Gr.I
Southern Railway, Irinjalakkuda R.S and P.O
Residing at Keeppurath House
Edathala North P.O, Ernakulam District ... **Applicant**

(By Advocate Mr. T.C.G.Swamy)

versus

1. Union of India represented by the
General Manager
Southern Railway, Head Quarters Office
Park Town P.O, Chennai - 3
2. The Senior Divisional Operations Manager
Southern Railway, Trivandrum Division
Trivandrum - 14
3. The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum - 14
4. Shri C.Balakrishnan
Station Master, Angamali R.S & P.O
Ernakulam District
5. The Divisional Railway Manager
Southern Railway, Trivandrum Division
Trivandrum - 14 ... **Respondents**

(By Advocate Mr. Sunil Jose)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant's grievance stands redressed by virtue of his posting at Aluva. As such, the OA is closed as having become infructuous.

Dated, the 1st June, 2009.



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**